

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI  
BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON  
20-09-2022 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT HON'BLE Dr.DEEPTI MUKESH, MEMBER(JUDICIAL)  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : M/s JBM Homes Pvt Ltd

PETITION NUMBER : IBA/812/2020

APPLICATION NUMBER: [413] a) IA(IBC)/648(CHE)2022  
b) IA(IBC)/652(CHE)2022  
c) IA(IBC)/669(CHE)2022

COMMON ORDER

List the matter on 07.11.2022 for hearing.

-Sd-

SAMEER KAKAR  
Member (Technical)

phk

-Sd-

Dr.DEEPTI MUKESH  
Member (Judicial)